

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 2261
TO BE ANSWERED ON FRIDAY, THE 28th July, 2017
6 SHRAVANA, 1939 (SAKA)

GSTN

2261. SHRIMATI PRATIMA MONDAL:

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government has taken adequate information security measures before rolling out of GSTN for public use, if so, the details thereof;
- (b) whether the measures taken are in compliance with the international/national standards; and
- (c) if not, the reason therefor?

ANSWER
MINISTER of STATE IN MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

- (a) GSTN has designed GST Systems with various requisite security measures including the following:
 - i. Core GST System is not exposed directly to internet, any interaction with GST system is via APIs only
 - ii. Multi-layered security architecture
 - iii. Segregation via VLANs / Zoning, SODs, least privilege access principles, IP filtering/blocking rogue IPs, Resiliency at each layer
 - iv. Security tools & technologies like APT, Firewall, PIM, IDAM, SSO, WAF, DAM etc.
 - v. Secure Coding practices ensuring security of GST software development throughout SDLC (Software Development Life Cycle)
 - vi. Data Encryption (At rest and during transit) and Data sharing- Any data transfer from GST System in encrypted format using AES256/SHA256
 - vii. Thorough Security testing i.e. Secure code scanning, static and dynamic Analysis of Open Source components, Full system VA/PT of IT Infra, Apps using licensed tools and customized scripts
 - viii. Security Operations Command Centre (SOCC)
- (b) The measures are taken in compliance with International standard for Information Security Management System i.e. ISO27001:2013.
- (c) Does not arise due to (b) above.
